

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:51
ANSWERED ON:01.12.2004
EXTENSION OF SERVICES
Chaliha Shri Kirip;Patil Shri Prakash V.

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of recommendations received by the Government from various Ministries/Departments of Government of India for extension of services of retiring officers during the last six months;
- (b) the details of cases where the requests were acceded to during the said period;
- (c) whether the Government has now taken a policy decision not to allow extensions after superannuation; and
- (d) if so, the details and the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to (d): Information is being collected and will be laid on the Table of the House.